National Company Law Tribunal

Allahabad Bench

CP NO. 131/ND/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: B.R Sheetgrah Put Ud

SECTION OF THE COMPANIES ACT/ 1 & B CODE: 424(3) of the Companies Ady 2013

SL. NO. <u>Name</u> <u>Designation</u>

1. MR. ARON SAXENA ADV Petitioners Malini
2. Ms. NALINI ADV Petitioners Malini
3 RAKESH KUMAR ADV Reskert Rabble

CP No. 131/ND/2013

Sri Arun Saxena along with Ms. Nalini, Advocates for the petitioner. Sri Rakesh Kumar for the Respondent.

Counsel for both parties informs that settlement talks are still going on and there is also of sudden demise of one of the parties.

In view of this, the parties seeks time for completing the formality of the settlement.

The matter be listed on 20th February, 2018.

Date: 22/01/2018

Typed by Jvoti

(Stenographer)

H.P. Chaturvedi. Member(Judicial)